

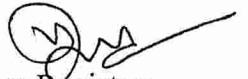
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066  
( SM APPEAL BRANCH)

Dated: 30/08/2019

NOTICE

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on 30/08/2019 stands adjourned and the next date of hearing will be notified in due course .

By order

  
Deputy Registrar  
for (SM)

Copy to:-

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